CIRCULATION DATES FOR PRAECIPES RECEIVED ON 02/07/2025 CORAM: JUSTICE MADHAV J. JAMDAR [COURT ROOM NO.19]

SR. NO.	CASE NUMBER	NAME OF ADVOCATE	CIRCULATION DATE	REMARKS
1.	Anticipatory Bail Application No.640 of 2023	Ashish R. Raghuvanshi	07/07/2025	
2.	Interim Application No.498 of 2025 in Criminal Revision Application No.275 of 2024	Vaibhav P Punekar	-	Please check Assignment
3.	Criminal Revision Application No.172 of 2025	Asha Joshi	11/07/2025	-
4.	Criminal Revision Application No.644 of 2024	Shon D Gadgil	10/07/2025	
5.	Criminal Revision Application No.171 of 2025	Siddhsen Borulkar	17/07/2025	
6.	Criminal Revision Application No.140 of 2025	Ritesh M Thobde	-	Please check Assignment
7.	Criminal Application (St) No.26000 of 2024	Ranjit G Jadhav	07/07/2025	
8.	Criminal Application No.1292 of 2022	Rimpal Trivedi	03/07/2025	
9.	Interim Application No.451 of 2025 in Criminal Application (St) No.2175 of 2025	Kalyani M Mangave	-	Please check Assignment
10.	Cri. Writ Petition No.5665 of 2024	Shreyas S Adyanthaya	-	Please check Assignment
11.	Cri. Writ Petition No.3871 of 2025	Sunaina Chakravartty	08/07/2025	
12.	Cri. Writ Petition No.722 of 2025	Mulla & Mulla & Craigie Blunt & Caroe	-	Please check Assignment
13.	Writ Petition (St) No.8081 of 2024	Satyam Nimbalkar	-	Please check Assignment
14.	Writ Petition (St) No.7273 of 2024	Satyam Nimbalkar	-	Please check Assignment
15.	Review Petition (St) No.19024 of 2025	Preeti Walimbe	24/07/2025	
16.	Interim Application No.4742 of 2024 in Appeal No.1131 of 2024	Shrikant Gadade	18/07/2025	
17.	Criminal Appeal (St) No.26049 of 2025	Syed Shabana M. Ali	18/07/2025	
18.	Interim Application No.2249 of 2025 in Criminal Appeal No.208 of 2025	Mandaar M Goswami	17/07/2025	

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19.	Interim Application (St) No.13268 of 2025 in Criminal Appeal No.461 of 2024	Advait Anil Tamhankar	11/07/2025	
20.	Criminal Appeal No.327 of 2004	Harshad V Bhadbhade	17/07/2025	
21.	Interim Application No.4299 of 2022 in Criminal Appeal No.90 of 2023	Abhay A Jadhavar	24/07/2025	
22.	Second Appeal No.411 of 2008	Vinod N Tayade	16/07/2025	Direction
23.	Second Appeal No.411 of 2008	Vinod N Tayade	16/07/2025	Direction
24.	Interim Application (St) No.15112 of 2025 in Second Appeal (St) No.15103 of 2025	Ashish S Gabhale	07/07/2025	
25.	Interim Application (St) No.14131 of 2025 in Second Appeal (St) No.14126 of 2025	Ashish S Gabhale	07/07/2025	
26.	Interim Application (St) No.15126 of 2025 in Second Appeal (St) No.15121 of 2025	Ashish S Gabhale	07/07/2025	
27.	Interim Application (St) No.7403 of 2025 in Second Appeal (St) No.22061 of 2024	Nikhil G Hire	07/07/2025	Restoration
28.	Interim Application (St) No.21786 of 2025 in Second Appeal No.88 of 2003	Krupali H Rajani	07/07/2025	Restoration
29.	Interim Application No.3744 of 2025 in Second Appeal No.67 of 2019	Saurabh S Oka	21/07/2025	
30.	Interim Application No.1675 of 2022 in Second Appeal No.227 of 2022	Deepak M Gupte	22/07/2025	
31.	Second Appeal No.409 of 2024	Prashant S Bhavake	22/07/2025	
32.	Second Appeal (St) No.2224 of 2025	Wadia Ghandy & Co.	28/07/2025	
33.	Interim Application (St) No.15126 of 2025 in Second Appeal (St) No.15121 of 2025	Ashish S Gabhale	21/07/2025	
34.	Second Appeal No.626 of 2015	Prashant S Bhavake	16/07/2025	Direction
35.	Interim Application No.3960 of 2025 in Second Appeal No.242 of 2025	Satish S Raut	03/07/2025	Direction
36.	Second Appeal No.451 of 2019	Vaibhav R Gaikwad	28/07/2025	
37.	Second Appeal No.281 of 2020	Prashant S Bhavake	07/07/2025	
38.	Interim Application (St) No.20778 of 2025 in Second Appeal No.68 of 2007	Dhairyasheel V Sutar	09/07/2025	Direction
39.	Second Appeal No.313 of 2005	Vishwanath Patil	09/07/2025	Direction
40.	Second Appeal No.583 of 2020 with Connected Matters	Rameshwar N Gite	15/07/2025	
41.	Interim Application (St) No.15112 of	Ashish S Gabhale	07/07/2025	

	2025 in Second Appeal (St) No.15103 of 2025			
42.	Interim Application (St) No.14131 of 2025 in Second Appeal (St) No.14126 of 2025	Ashish S Gabhale	07/07/2025	
43.	Civil Application No.1183 of 2015 with Connected Matters	Sachin S Punde	23/07/2025	Direction
44.	Second Appeal No.359 of 2022	Rushikesh Patil	21/07/2025	
45.	Second Appeal No.257 of 2024	Rushikesh Patil	21/07/2025	
46.	Interim Application No.30089 of 2022 in Second Appeal No.764 of 2007	Bhushan A Walimbe	16/07/2025	Direction
47.	Interim Application (St) No.17520 of 2023 with Connected Matters	Aditya A Joshi	22/07/2025	
48.	Second Appeal (St) No.34777 of 2024 with Connected Matters	Nagesh Y Chavan	21/07/2025	
49.	Second Appeal No.142 of 2022 with Interim Application No.971 of 2022	Nagesh Y Chavan	28/07/2025	
50.	Interim Application No.6614 of 2024 in Second Appeal No.266 of 2024	Tushar A Goradia	08/07/2025	
51.	Interim Application (St) No.20883 of 2025 in Second Appeal (St) No.20640 of 2025	Tushar A Goradia	14/07/2025	
52.	Interim Application (St) No.18688 of 2025 in Second Appeal No.173 of 2013	JP Kharge	22/07/2025	
53.	Civil Application No.451 of 2020 in Second Appeal No.233 of 2023	Ajit J Kenjale	15/07/2025	
54.	Interim Application No.10110 of 2024 in Second Appeal No.566 of 2011	Sandeep Phatak	22/07/2025	
55.	Interim Application No.10108 of 2024 in Second Appeal No.566 of 2011	Sandeep Phatak	22/07/2025	
56.	Second Appeal No.633 of 2002	PR Arjunwadkar	06/08/2025	Direction
57.	Interim Application No.7749 of 2025	PR Arjunwadkar	15/07/2025	
58.	Interim Application (St) No.22180 of 2025 in Second Appeal (St) No.36647 of 2024	Anant Vadgaonkar	07/07/2025	Restoration
59.	Interim Application No.12652 of 2023 in Second Appeal (St) No.10026 of 2023	Sugandh B Deshmukh	15/07/2025	
60.	Interim Application No.15740 of 2023 in Second Appeal No.852 of 2012	Tushar Sonawane	23/07/2025	Direction
61.	Second Appeal (St) No.18292 of 2025	DSK Legal	08/07/2025	

62.	Second Appeal No.244 of 2014	Abhijeet Pange	14/07/2025	
63.	Second Appeal No.155 of 2017	Ramdas A Shelke	09/07/2025	Direction
64.	Civil Application No.1218 of 2015 in Review Petition No.4 of 2014	Dr Uday P Warunjikar	23/07/2025	
65.	Interim Application (St) No.20922 of 2024 in Second Appeal (St) No.17990 of 2023	Chandrakant D Mali	07/07/2025	Restoration
66.	Second Appeal No.415 of 2024	Saakshat Relekar	09/07/2025	Direction
67.	Second Appeal (St) No.15166 of 2025	Tushar Sonawane	28/07/2025	